

- 3 IBP & Caltex (IBP--Caltex Limited)
- 4 IOC, Balmer Lawrie & Nyco
- 5 Balmer Lawrie & Fuchs

Bharat Shell have imported 7250 MTs of LPG with the assistance of Bharat Petroleum Corporation Limited. IBP-Caltex have also planned to enter into the marketing of LPG and to develop port facilities. Indian Oil Corporation Limited has further entered into a MOU with Mobil for development of import facility at Haldia. Similarly Hindustan Petroleum Corporation Limited is discussing with certain Private Sector Parties including some foreign companies to form Joint Venture Company for development of infrastructure. The Public Sector Oil Companies have signed MOUs with 71 parties for import of kerosene and with 11 parties for import of LPG and allowed them to use their facilities for import of these products.

Such tie-ups with foreign multinationals have been entered into with a view to obtaining the best possible technology and capital inflow in the respective fields. With these tie-ups the PSUs will be in a position to more effectively compete with the foreign companies which would also be entering into the country in areas which have been liberalised. The benefit of the business by these JVCs will also accrue to the PSUs.

Bhojpur State

2336 SHRI PANKAJ CHOWDHARY Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Bhojpur Kranti Parishad has been demanding for creation of a separate Bhojpur State comprising of Gorakhpur, Banaras Division of Uttar Pradesh and some districts of West Bihar, and

(b) if so the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P M SAYEED) (a) No such demand has been received by the Government of India

(b) Does not arise

Payment of Import Duty

2337 SHRI RAMASHRAY PRASAD SINGH Will the Minister of COAL be pleased to state

(a) whether the Coal India Limited has imported container belt made up of vulcanized rubber in July 1992,

(b) if so, the details thereof,

(c) whether any excess payment on account of imposition of wrong rate of import duty has been made and

(d) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTRY OF STATE OF THE MINISTRY OF COAL (SHRI P A SANGMA) (a) and (b) No Sir. However, Coal India Limited imported 2300 metres of steel cord belting with 11 sets of splicing kits and one set of tools from Germany at a cost of DM 1640230 FOB

German Port in July 1992 (shipment in July 1992 and entry at Calcutta Port on 4 8 1992)

(c) and (d) At the time of clearance of 2300 metres of beltings from Calcutta customs/Calcutta Port auxiliary customs duty and countervailing customs duty at the rate of 45% and 30% respectively were charged and paid against the rates of 30% and 20% respectively payable as per customs notification No 125/92. As a result thereof excess customs duty to the extent of Rs 65 96 204 00 was paid. Coal India Limited has lodged duty claim on Calcutta customs for refund of the above excess customs duty in November 1993 and are pursuing the matter with customs authority for refund.

[English]

Irrigation Capacity

2336 SHRI MANJAY LAL Will the Minister of WATER RESOURCES be pleased to state

(a) the total hectares of land in respect of which additional irrigation capacity has been generated during the last two years and current year till date

(b) the total expenditure incurred thereon

(c) the total hectares of unirrigated cultivable land in the country

(d) whether the Union Government have fixed any target for irrigation for the remaining cultivable land

(e) if so the steps taken/proposed to achieve the target

(f) whether the Government have formulated any scheme to invite private investment in irrigation sector, and

(g) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THUNGON) (a) and (b) The achievement during the last two years and targets for the current year of additional irrigation potential through Major & Medium and Minor Irrigation schemes and expenditure incurred thereon are as under—

Year	Addl Irrigation Pot Created (In million hectares)	Outlays/expenditure (Rs in crores)
1992-93	1 92	4041 91
1993-94	2 04 (Anticipated)	4338 89 (Revised outlay)
1994-95	2 77 (Targets)	5698 46 (Approved outlays)

(c) As per the latest information available in the 'Land Use Statistics of 1990-91' brought out by the Ministry of Agriculture of the total cultivable area estimated at 184 35 million hectares, not irrigated area was about 47 43 million hectares leaving 136 92 million hectares area as unirrigated.